

Selection of Site to set up Atomic Power Plant at Narora

2949. DR. A. U. AZMI :

SHRI MADHAVRAO SCINDIA:

Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that the decision to site Atomic Power Plant at Narora was against all scientific advice;

(b) whether there is no technological system to ensure the environmental safety down the Ganga river and extremely risky for millions of people living down stream;

(c) whether by setting the plant at Narora the plant would cost forty per cent more; and

(d) if so, what prompted Government to select Narora together with safety measures taken to ensure proper environmental conditions and non-pollution of Ganga water?

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY, ATOMIC ENERGY, SPACE, ELECTRONICS AND OCEAN DEVELOPMENT (SHRI SHIVRAJ V. PATIL): (a) to (d) Narora was selected as a site for locating an atomic power station in accordance with the recommendations of the Committee appointed for selection of sites for atomic power stations which had done a detailed techno-economic survey. The station would incorporate the latest safety features in conformity with the international specifications. Discharges into the Ganges would be minimal and would be closely monitored to ensure that they are well within the permissible limits. There would be no risk to the people neither in the vicinity nor downstream.

Expansion of Tisco

2950. SHRI RAVINDRA VARMA:

Will the Minister of STEEL AND MINES be pleased to state:

(a) whether the re-roller industry has represented to Government that the ex-

pansion of Tata Iron and Steel Company in its second phase of modernisation would adversely affect their business;

(b) whether Government have examined that exact position in the context of this allegation; and

(c) if so, the outcome thereof?

THE MINISTER OF STATE OF THE MINISTRY OF STEEL AND MINES (SHRI N. K. P. SALVE): (a) Yes, Sir.

(b) and (c) The Government will consider this representation in taking a decision in the matter.

Revision of pay scale of DIG (Police)

2951. SHRI JAGPAL SINGH:

SHRI HARISH KUMAR
GANGWAR:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether as a result of cadre review, decision has been taken to upgrade the pay scale of the Deputy Inspector General (DIG) rank in the police which has caused flutter in the civil as well as other services and the Chief of the Army Staff has had to express his unhappiness over the issue;

(b) if so, the recommendations made in Cadre review and how Government propose to tackle the issue; and

(c) whether there is a need for an upward revision of the pay scales of all Government servants as the existing scales are "most unrealistic"?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR): (a) The details of the proposal approved by Government are indicated in the reply to part (b) of the question. The Chief of Army Staff has not expressed any unhappiness over this issue. There has been a reaction came from a State civil and administrative service association.

(b) The Government have approved the following proposals (i) to abolish the existing posts of Additional Inspector Ge-

General in the States carrying the scale of pay of Rs. 2250-125|2-2500 and adjust the posts against Deputy Inspector General (Level I);

(ii) to operate posts of Deputy Inspector General at two levels, 50 per cent posts in the existing scale of Rs. 2000-125|2-2250 and the remaining 50 per cent in the scale of Rs. 2250-125|2-2500;

The decision of the Government is being implemented by obtaining the concurrence of the State Governments for suitably amending the Indian Police Service (Cadre) Rules, 1954 and Indian Police Service (Pay) Rules, 1954.

(c) The appointment of Fourth Central Pay Commission for Central Government employees was announced in the Lok Sabha by the Finance Minister in his Budget speech on 28-2-1983. The terms of reference of the Pay Commission will be announced after consulting representatives of the employees.

Advisory Council to stimulate growth

2952. SHRI B. V. DESAI:

SHRI JAGDISH TYTLER:

PROF P. J. KURIEN:

Will the Minister of PLANNING be pleased to state:

(a) whether an Advisory Council of senior economists has been set up to stimulate accelerated growth and formulate suitable development strategies;

(b) whether it is also a fact that a small experts group has also been asked to go into the usefulness of maintaining certain missions abroad as also the size of the staff manning them;

(c) if so whether these measures have been announced by the Prime Minister on 8 February, 1983;

(d) if so, what are the other economic measures Prime Minister has declared and what steps are being taken to achieve the same; and

(e) whether such suggestions have been given to the State Chief Ministers also?

THE MINISTER OF PLANNING (SHRI S. B. CHAVAN): (a) An Economic Advisory Council has been set up to advise Government on such specific issues relating to economic policy and development as are referred to it by the Prime Minister, as also such issues as the Members themselves may bring up for Government's consideration.

A copy of the relevant Resolution is laid in the Table of the House.

[Placed in Library, See No. LT-6120|83].

(b) Yes, Sir.

(c) The relevant dates in respect of (a) and (b) above are 18 February, 1983 and 7 February, 1983.

(d) As part of a series of measures to improve efficiency and economy in administration, some economy measures have been announced for immediate implementation. These are set out in the attached statement.

The Prime Minister has also directed that the practice of providing pilot cars and escorts cars to the State Ministers and visiting Ministers and other dignitaries from the Centre and other States should be dispensed with as a measure of economy and also to ensure austerity in administration except in special cases of travel in hostile environments where such security arrangements are necessary.

(e) State Chief Ministers have been asked to streamline the administration to make it more efficient and to eliminate all incompetence and slackness. They have further, been asked to see that all wasteful and infructuous expenditure is avoided. Their attention has been drawn to the critical period that the nation is passing through, and the importance of maintaining the tempo of our development plants. The acceptance of austerity for consolidating our gains and the need for State Governments to organise their machinery for successfully implementing the national programmes on time have also been stressed.